## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.<br>No. | T.P. No.     | Purpose                               | Section | Name of the Parties<br>M/s. / Mr.   |
|-------------------------|--------------|---------------------------------------|---------|---|
| CP 256/16               | TP<br>107/17 | ···   · · · · · · · · · · · · · · · · | 433(f)  | Cummins Generator Technologies<br>India Pvt. Ltd., Vs RA Power Gen<br>Engineers Pvt. Ltd. |

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

. SHUBHANG SETZUR PETITIONER . S.S. Soublong 9448027778

## ORDER

Counsel for Petitioner is present. None appeared for Corporate Debtor. Objections are not filed. Hence it is treated that Corporate Debtor has no objection. List it for hearing on 23/02/2018.

Member (T)

Member (J)